

international levels to expose Pakistan's open abetment of terrorism in India?

**THE MINISTER OF EXTERNAL AFFAIRS (SHRI MADHAV-SINH SOLANKI):** (a) to (d) The Confidence Building Package proposed by India to Pakistan on 28 May, 1990, inter-alia, calls for the closure of all training camps for terrorists, stoppage of supply of arms, ammunition and explosives, arrest of potential intruders and seizure of arms, denial of transit facilities to terrorists, handing over of fugitives from law etc. Pursuant to this, four rounds of Foreign Secretary level talks have been held between India and Pakistan. It has been also conveyed to Pakistan in clear and categorical terms that its support to terrorism is unacceptable, and is in violation of the Simla Agreement and the universally accepted norms of inter State conduct. Further discussions on these aspects will be held at the fifth round of talks between the Foreign Secretaries scheduled for September 1991.

(e) Government have apprised the international community of the fact that the present situation has been created by Pakistan's arming, funding, training and indoctrination of terrorists, secessionists and subversives. There is increasing international appreciation of the dangers implicit in Pakistan's approach.

[Translation]

**Opening of a Foreign Post Office in Bareilly, Uttar Pradesh**

**\*259. SHRI RAJVEER SINGH:** Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether there is any proposal for opening of a Foreign Post Office in Bareilly district of Uttar Pradesh; and

(b) if so, the details thereof and the time by which such an office is likely to start functioning?

**THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAJESH PILOT):** (a) No, Sir.

(b) Does not arise in view of (a) above.

**Law and order situation in Capital**

**\*260. SHRI TEJ NARAYAN SINGH:** Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the incidents of looting, robberies and terrorist attacks etc. have been on the increase in the Capital during the last six months;

(b) if so, the number of such incidents which took place during that period;

(c) the number of persons/terrorists arrested during that period; and

(d) the steps taken to check such incidents and the activities of the terrorists in the Capital?

**THE MINISTER OF HOME AFFAIRS (SHRI S. B. CHAVAN):**

(a) and (b) The cases registered under dacoity, robbery and terrorist attacks in Delhi during the last six months (i.e. 1-1-91 to 30-6-91) and during the corresponding period of 1990 are as under:—

<i>Period</i>	<i>Dacoity</i>	<i>Robbery</i>	<i>Bomb blast/ Other terrorist activities</i>
1990 (1-1-90 to 30-6-91)	12	116	12
1991 (1-1-91 to 30-6-91)	18	135	14